

**IN THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 654 OF 2024**

**News item titled "UP UTANGAN NADEE PAR HO GAYA KABZA SOTE RAHE OFFICER; TEEN SAAL SE BAN RAHA HAI RESORT" appearing in Amar Ujala dated 02.05.2024**

**MEMO OF PARTIES**  
**(as per order dated 31.05.2024)**

1. **Uttar Pradesh Pollution Control Board,**  
through its Member Secretary,  
Building No. TC-12V Vibhuti Khand, Gomti Nagar  
Lucknow-226 010  
Phone No: +91-522-2720831  
Email: [ms@uppcb.com](mailto:ms@uppcb.com) ....Respondent No. 1
2. **Central Pollution Control Board,**  
Through its Member Secretary,  
Parivesh Bhawan, East Arjun Nagar, Delhi 110032  
Phone No: 011-43102030  
Email : [mccb.cpcb@nic.in](mailto:mccb.cpcb@nic.in) ....Respondent No. 2
3. **Ministry of Environment, Forest and Climate Change**  
Regional Office Lucknow,  
through its Deputy Director General  
Integrated Regional Office Kendriya Bhawan, Aliganj,  
Lucknow – 226020,5th Floor, Sector 'H', Uttar Pradesh, India,  
Phone No: +91-9412703130,  
E-mail: [roc.lkomef@nic.in](mailto:roc.lkomef@nic.in) ....Respondent No. 3
4. **District Magistrate, Agra,**  
Mahatma Gandhi Rd, Near Sai ki Takiya Crossing,  
Mohanpura, Rakabganj, Agra, Uttar Pradesh 282010,  
Phone No: 9454417509  
E-mail: [dmr@nic.in](mailto:dmr@nic.in) ....Respondent No. 4